

(b) Except for promotion from Lower Division Clerk's grade to Upper Division Clerk's grade which is made on the basis of seniority-cum-fitness, promotions in all other higher grades both in Executive and Ministerial cadres are made on the basis of selection on merits on the recommendation of the Departmental Promotion Committee. The Departmental Promotion Committee for Class II and Class I officers is presided over by a Member of the Union Public Service Commission. The Departmental Promotion Commission for Class III officers is presided over by the Collector of Central Excise and a nominee of the Central Board of Revenue sits as a member.

#### Oil Wells

\*712. **Shri K. P. Sinha**: Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) the quantity of crude oil obtained from the Oil Wells at Naharkatiya (Assam) per day; and

(b) its cost per gallon as compared with the cost of the imported crude oil?

**The Deputy Minister of Education (Shri K. L. Shrimali)**: (a) and (b). Information is being collected and will be placed on the Table of the House as soon as it is available.

#### Andamans

\*714. **Shri Raghavaiyah**: Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that an additional allowance of 33 1/3 per cent. is given to employees of Government transferred from the mainland to the Andaman Administration;

(b) whether it is also a fact that such persons are allowed free transport, quarters etc.;

(c) whether Government have received any complaints against the discrimination from the local people; and

(d) if so, what action has been taken thereon?

**The Deputy Minister of Home Affairs (Shri Datar)**: (a) and (b). Yes.

(c) and (d). There were some representations asking for the grant of Andaman Special pay to the local people also but in view of the fact that recruits from the mainland brought there to serve for a limited period of time are cut off from their homes and are put to great hardships and often have to set up a double establishment, only they are granted some extra allowance and amenities

#### Headmasters' Seminars

\*718. **Dr. Ram Subhag Singh**: Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that some Regional Seminars of Headmasters, Inspecting Officers of Secondary Schools etc. were held during this summer vacation; and

(b) if so, how many such seminars were held?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das)**: (a) Yes.

(b) Four (Darjeeling, Coimbatore, Aurangabad and Ranchi).

#### Central Universities

\*720. **Ch. Raghurib Singh**: Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that a Reviewing Committee has been appointed to go into the finances of the Central Universities; and

(b) if so, what are its recommendations?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das)**: (a) Yes. The University Grants Commission have appointed a Reviewing Committee to go into the finances of the Central Universities.

(b) The Committee has not yet submitted its report.

#### Mineral Oil Deposits

\*721. **Shrimati Ila Palchoudhury**: Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether it is a fact that a vigorous programme for finding out new mineral oil deposits in the country has been launched; and

(b) if so, the names of the States where it has been launched and the agencies through which it has been launched?

**The Deputy Minister of Education (Dr. K. L. Shrimali)**: (a) and (b). A statement giving the information required is placed on the Table of the House. [See Appendix V, annexure No. 21].

#### Women's Education

\*723. **Shri C. R. Narasimhan**: Will the Minister of **Education** be pleased to refer to Chapter No. XXXIII of the First Five Year Plan and state the steps